

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/194/2016
NAME OF THE PETITIONER(S) : A. Prakash
NAME OF THE RESPONDENT(S) : M/s. Malabar Hotels Pvt Ltd & 3 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Kanna P.T.
for For Mandal & Associates

Respondents No.
1, 2 and 4.

Counsel for
R 3

(Signature)

T. v. P. Saivili

2. Cibi Vishnu
T. v. P. Saivili

3) K. RAMANATH &
G. V. MOHAN KUMAR

Counsel for Petitioners

(Signature)

ORDER

Counsel for petitioner present. Counsel for R1, R2 & R4 present and counsel for R3 are present. At request of both the parties, time extended for final hearing. Put up on 04.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)